

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3084

TO BE ANSWERED ON DECEMBER 21, 2023

INITIATIVES TO MITIGATE URBAN FLOODING

NO. 3084. SHRI JAGDAMBIKA PAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has undertaken initiatives to mitigate urban flooding;**
- (b) if so, the details of the efforts made so far in this regard; and**
- (c) whether the Government has taken steps to enable the creation of proper storm water drainage systems in the cities to mitigate urban flooding and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) to (c): As per 12th Schedule of the Constitution of India, urban planning including town planning, regulation of land use and construction of buildings is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

The Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines 2014 (Chapter 6: Sustainable

Guidelines) published by the Ministry for adoption of the States also addresses the issues of Urban Flooding.

Ministry has published Standard Operating procedures (SOP) for Urban Flooding in 2017, which is an advisory and was circulated to all the States/ Union Territories (UTs) for their adoption as per local conditions.

Central Public Health and Environmental Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs has also published Guidance Document on Creation of Rain Water Harvesting Parks.

Ministry has launched a Sub Scheme on Formulation of GIS-based Master Plans for 500 Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Cities in October 2015, to support States for preparation of Master plans in AMRUT towns. At present 461 AMRUT Cities are on board. Final GIS database has been created for 443 towns, draft GIS based Master Plan prepared for 330 towns and final GIS based Master Plans has been notified for 180 towns.

Under AMRUT 2.0, Scheme for Formulation of GIS based Master Plans of Class-II Towns with population of 50,000 - 99,999 has been launched by the Ministry to support States financially and technically for undertaking planning initiatives in smaller cities. It has been approved for 675 towns with total outlay of ₹631 Cr and is in initial stage of implementation.

Storm water drainage is one of the components of AMRUT, which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. Under Storm Water Drainage Sector, out of total 813 projects worth around ₹2,999 crore, approved so far to eliminate 3,788 water logging points, 739 projects worth ₹1,864 crore have been completed resulting in elimination of 3,416 water logging points.

Rejuvenation of water bodies and wells is one of the main components under AMRUT 2.0 launched on 1st October 2021. Under AMRUT 2.0, 2135 water body rejuvenation projects worth ₹3,802 crore have been approved so far.
